



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5265/2022	ASMA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
2	I.A.(Civil)/1079/2023 in WA/3744/2023	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B J GHOSH MR H RAHMAN	SC, ELEM. EDU
	WITH WA/3744/2023 (Filing Number)	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH	

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023
20)	MR. P MAHANTA	08-08-2023	To	31-08-2023

21)	MR. M J BARUAH	09-08-2023	To	09-08-2023
22)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1736/2022	DR. PRASENJIT RUDRAPAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU
2	WP(C)/190/2023	SHAHJAHAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR A ISLAM MR M RANA	SC, P AND R.D. GA, ASSAM MR. A CHAMUAH (R -6)

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